COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 374 OF 2017

Dated: 19th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NLC India Limited Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Anusha Bardhan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. S. Vallinayagam Ms. S. Amali for R.2

ORDER

As agreed by learned counsel for the parties, list the matter on

20.02.2019.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/is